

**Acceptance of Levy by FCI from Millers**

5068. SHRI AHMED MOHMEDBHAI PATEL : Will the Minister of FOOD be pleased to state :

(a) whether Government have asked the Food Corporation of India not accept levy rice from millers more than it is legally allowed;

(b) if so, what are the reason for issuing this directive;

(c) whether it has also been brought to the notice of Government that millers are procuring cheaper rice from the open market and passing it off to FCI as levy rice;

(d) if so, whether the estimates of 7th March, 1994, show that the rice procurement had crossed 11.81 million tonnes;

(e) if so, to what extent it was more in comparison to the previous year;

(f) whether it has also been reported that the procurement pace of rice has slackened considerably and that this year the rice procurement is not likely to exceed; and

(g) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) and (b) Government has decided not to accept levy rice beyond the statutory limit in any of the States. However, in the case of Andhra Pradesh and Orissa which are having two distinct procurement seasons paddy, it has been agreed to accept the levy rice in excess of statutory limit prescribed for a particular season to be adjusted in due course for the whole year.

(c) Government is not aware of any such case.

(d) and (e) A quantity of 11.82 million tonnes of rice has been procured during 1993-94 Kharif Marketing Season till 7th March, 1994, as against a corresponding procurement of 7.77 million tonnes of rice during 1992-93 Kharif Marketing season.

(f) and (g) Procurement of rice during 1992-93 and 1993-94 Kharif Marketing season is as under :—

(In lakh tonnes)

1992-93	1993-94
117.93	125.22
	(as on 25-4-1994)

**चीनी के मूल्यों में उतार-चढ़ाव**

5069. श्री सुन्दर सिंह भंडारी क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हाल के समय में चीनी के मूल्यों में भारी उतार-चढ़ाव होने के क्या कारण हैं;

(ख) मार्च, 1994 की तुलना में अप्रैल, 1994 के लिए चीनी का कम कोटा जारी करने के क्या कारण हैं; और

(ग) चीनी के मूल्यों को स्थिर करने हेतु सरकार द्वारा कौन-कौन से कदम उठाए जा रहे हैं ?

खाद्य मंत्रालय के राज्य मंत्री (श्री कल्प नाथ राय) : (क) घरेलू खपत के लिए चीनी के मासिक खुली बिक्री कोटे की मात्रा का निर्धारण उत्पादन, स्टॉक, आवश्यकता, अन्य वैकल्पिक मीठा कारकों जैसे गूड़ व खांडसारी की उपलब्धता को ध्यान में रखते हुए किया जाता है। रिलीज प्रक्रिया को विवेकपूर्ण तरीके से विनियमित किया जाता है जिससे उप-